

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A.No.1150/95

Monday this the 11th day of November, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN  
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

1. Sudhir Kumar
2. Ashok Kumar
3. Karam Singh
4. Parmod Kumar
5. Shiv Shankar
6. Harilal
7. Sohan Pal
8. Vinod Jha
9. Ram Kumar
10. Ram Khiladi
11. Mahender
12. Ram Partap Singh
13. Tula Ram
14. Sabbir Ali
15. Surender Kumar
16. Ashok Kumar
17. Kanit Parshad
18. Sukhbir Singh
19. Ram Nath
20. Ram Phal
21. Hub Lal
22. Nand Ram
23. Anil Kumar
24. Dharam Bir
25. Madan Lal
26. Shri Krishan
27. Shiv Ram
28. Sagar Sharma
29. Gopal
30. Sakkrai

contd....

31. Doodh Nath  
32. Siya ram  
33. Sant Ram  
34. Jai Bhadur  
35. Hari Ram  
36. Satishkumar  
37. Jakhu Ram  
38. Om Parkash  
39. Bhala Parshad  
40. Bal Kishan  
41. Lachman  
42. Baleshwar Thakur

10

.... Applicants

All are working in the office of the AEN/C/  
Estate/Northern Railway Headquarters, Kashmere  
Gate, Delhi-6 r/o C/o Sh.Yadram Singh.C.2/249  
Yamuna Vihar, Delhi.53.

(By Advocate Mr. U.Srivastava rep. VP Sharma)

Vs.

1. Union of India through the  
General Manager, Northern Railway  
Baroda House, New Delhi.
2. The Chief Administrative Officer  
(Construction), Northern Railway  
Headquarters Office, Kashmere Gate  
New Delhi.
3. The Deputy Chief Engineer (Construction)  
S.Entry Road, Northern Railway.N.Delhi. ... Respondents

(By Advocate Mr. B.K.Agarwal)

The application having been heard on 11.11.1996  
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), CHAIRMAN

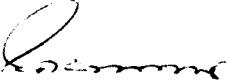
Applicants challenge A-1 order issued by the  
Assistant Engineer transferring them from the Office  
of the Chief Administrative Officer to the field.  
Quite apart from the question whether an official  
has any legal right in the matter of transfer, they

contd....

should not have rushed up to this Tribunal against the order of an Assistant Engineer, as between him and this Tribunal, there are different hierarchies of authorities.

2. Application is dismissed. No costs.

Dated the 11th November, 1996.

  
S.P.BISWAS

ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
CHAIRMAN

ks.